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**THE GOVERNMENT OF UNION TERRITORIES AND THE
GOVERNMENT OF NATIONAL CAPITAL TERRITORY
OF DELHI (AMENDMENT) ACT, 2005**

No. 19 OF 2005

[21st May, 2005.]

An Act further to amend the Government of Union Territories Act, 1963 and to amend the Government of National Capital Territory of Delhi Act, 1991.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as follows:—

CHAPTER I

PRELIMINARY

1. This Act may be called the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Act, 2005. Short title.

CHAPTER II

AMENDMENTS TO THE GOVERNMENT OF UNION TERRITORIES ACT, 1963

20 of 1963.

2. In section 3 of the Government of Union Territories Act, 1963 (hereafter in this Chapter referred to as the Union Territories Act), in sub-section (5), in the *Explanation*, in the proviso,— Amendment of section 3.

(i) for the figures "2000", the figures "2026" shall be substituted;

(ii) for the figures "1971", the figures "2001" shall be substituted.

61 of 1962.
33 of 2002.

3. In section 38 of the Union Territories Act, in clause (b), for the words and figures "the Delimitation Commission Act, 1962", the words and figures "the Delimitation Act, 2002" shall be substituted. Amendment of section 38.

4. In section 43E of the Union Territories Act,—

(i) for the figures "2000", the figures "2026" shall be substituted;

(ii) for the figures "1971", the figures "2001" shall be substituted. Amendment of section 43E.

CHAPTER III

AMENDMENT TO THE GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI ACT, 1991

1 of 1992.

5. In section 3 of the National Capital Territory of Delhi Act, 1991, in the *Explanation*, for the proviso, the following proviso shall be substituted, namely:— Amendment of section 3.

"Provided that the reference in this *Explanation* to the last preceding census of which the relevant figures have been published shall, until the relevant figures for the first census taken after the year 2026 have been published, be construed as a reference to the 2001 census."